GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO:4769
ANSWERED ON:12.08.2014
FUNDS FOR CCTNS PROJECT
P. Shri Nagarajan;Patil Shri Shivaji Adhalrao;Shrirang Shri Chandu Barne;Sundaram Shri P.R.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether all the police stations in the country have been linked up/connected under the Crime and Criminal Tracking Network and Systems (CCTNS):

(b) if so, the details thereof along with the total funds granted/utilised in this regard during each of the last three years and the current year, State/UT-wise;

(c) whether there are reports that the CCTNS project is hit by technical problems and slow execution;

(d) if so, the details thereof and the reasons therefor; and

(e) the steps taken by the Government to provide the required software and infrastructure for speedy functioning of CCTNS and to review the progress made in the implementation of the project ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) & (b): The Crime and Criminal Tracking Network and Systems (CCTNS) project envisaged to link about 15000 police stations and 5000 higher offices, which were established up to 31st March, 2011, across the country. The implementation work under the CCTNS project is going on in full swing. The details of total funds granted/utilised in this regard during each of the years and the current year, State/UT-wise, as on 6th August 2014, is furnished in the enclosed Annexure I.

(c) & (d): The project has encountered delays which can be attributed to the following:

States/UTs took time in preparation and finalisation of Request for Proposal (RFPs) for selection of State System Integrator (SI).

SI selection in some of the States/UTs got delayed.

In some of the States/UTs there were issues in execution of project by SI.

The project is currently facing issues in transferring payments to SI. Since now, the funds are transferred in State Treasury instead of Nodal Agency accounts.

Several Change Requests in Core Application Software (CAS) were received from the States/UTs. Due to this, there were delays in development of CAS.

(e): Steps taken by the Government to provide the required software and infrastructure for speedy functioning of CCTNS are as follows:-

Software Development Agency (SDA) released Version 1 of CAS in January 2012. Version 2 with integrated online and offline functionality was released in on 4th January 2013, STQC (Standardisation Testing and Quality Certification) Certified version of CAS was released to all States/UTs on 1st November 2013 and Version 3 of CAS was released on 15th January 2014 in which defects in version 2 were fixed.